

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 14056/2015

GHAZIABAD DEV. AUTHORITY

Appellant(s)

VERSUS

DEVENDRA KUMAR & ANR.

Respondent(s)

Date : 08-06-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANJAY KUMAR
(VACATION BENCH)

For Appellant(s) Mr. Devesh Kumar, AOR (N.P.)

For Respondent(s) Mr. Sudhir Kulshreshtha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Even on second call, none present for the appellant.

Learned counsel for the respondents is present.

Let the appeal be listed again after summer vacation, 2023.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(RANJANA SHAILEY)
COURT MASTER (NSH)